

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII242/2010/5297/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mridul Kumar Kalita,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 27th October, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No. JJA/8155/2021, dtd 25.10.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with your official vehicle, at your own cost, from the evening of 03.11.2021 till the morning of 08.11.2021**, as prayed for. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC. VII242/2010/5298/A, dated 27.10.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rda